

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**
Hearing through video conferencing

T.A. No. 61/8528/2020

This the 27th April, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Sh. Ranjeet Singh, age 34 years, S/o Sh. Kuldeep Raj, R/o Ward No. 17 Opp. Bal Ashram Kathua.

.....Applicant

(Advocate: Mr. Narrinder Kumar Attri)

Versus

1. State of Jammu and Kashmir through Chief Secretary Representing General Administration Department, Civil Secretariat, Srinagar.
2. Commissioner Secretary to Govt., General Administration Department, Civil Secretariat, Jammu.
3. Commissioner Secretary to Government, Finance Department.
4. Commissioner Commercial Taxes, J&K Government Rail Head Complex, Jammu.
5. Romesh Chander at present Deputy Food and Supply Department, Jammu.

.....Respondents

(Advocate: Mr. Rajesh Thapa, D.A.G.)



ORDER [ORAL]

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J):

Learned counsel for the applicant submits that the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly.



(DINESH SHARMA)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS